

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY &
ORS.Respondent(s)

(only SR-9330-9333 of 2015 is be listed)

Date : 23-10-2019 These petitions were called on for hearing today.

For Petitioner(s)

Mr Saurabh Mishra, Adv.
Mr. Abhay Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent nos. 1 and 2 in
SLP(CRL.) NO.9330 and 9333 OF 2015 but none has entered
appearance.

Ld. Counsel for the petitioner to take fresh steps
alongwith fresh particulars to effect service on respondent
no.2 in SLP(CRL.) NO.9331 and 9332 OF 2015 within two weeks
time.

List again on 20.1.2020.

ANIL LAXMAN PANSARE
Registrar